

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

PRINCIPAL BENCH

COMPANY APPEAL (AT) No.15/2021

In the matter of:

Accelyst Solutions Pvt Ltd

Appellant

Vs

Freecharge Payment Technologies Pvt Ltd

Respondent

Present:

Mr Jayant Mehta, Mr Arjun Krishan, Mr Kaustav Som, Advocates for the appellant.

ORDER
(Virtual Mode)

15.02.2021- Heard learned counsel for the appellant at length. Arguments concluded. **Judgement reserved.**

Appellant counsel may file written submissions not more than three pages alongwith the relevant citations within two days.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam